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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 198/397-398/NCLT/AHM/2016 (New)
C.P. No. 03/397-398/CLB/MB/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Prabha Prasad, Adv	for M/s Trivedi & Gupta, Adv	R 1-7	<u>Prabha</u>
2. Nikunt K. Raval Adv	Advocate	R-28	<u>N Raval</u>
3. Abhishek Mehta Adv	for Trivedi & Gupta	R1-7	<u>Abhishek</u>
4. Sudhir Mehta Adv.	Resp	Respondent 39	<u>Sudhir</u>
5. Raheel Patel Adv. i/b. Nanavati Associates		Petitioner	<u>Raheel</u>

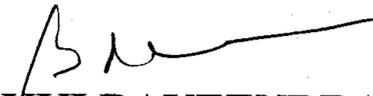
ORDER

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Original Petitioner. Learned Advocate Ms. Prabha Prasad with Learned Advocate Mr. Abhishek Mehta i/b Trivedi & Gupta present for Original Respondent No. 1 to 7. Learned Advocate Mr. Nikunt Raval present for Original Respondent No. 28. Learned Advocate Mr. Sudhir Mehta present for Original Respondent No.39. None present for Original Respondents No. 8 to 17, 19 to 24, 27, 29 and 31 to 37.

Petitioner not filed rejoinder.

At request of petitioner for filing rejoinder time extended by one week.

List the matter on 13.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.